

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348/ND/17

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2019**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.
Ltd.**

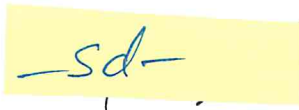
SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

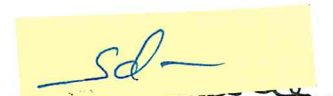
Present: Ms. Heerika Shukla and Ms. Shalini Aggarwal, CS for the Petitioner
Mr. Atul Sharma and Ms. Debashree Saha, Advocates for COC
Mr. Bhaskar, Advocate for Kotak Bank
Mr. Sudhir Kumar, AR for Kotak Bank

ORDER

Renotify this case for further consideration on 16th January, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**